## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

## UNSTARRED QUESTION NO:1145 ANSWERED ON:02.03.2015 PRIVATISATION OF AIRPORTS Chinnaraj Shri Gopalakrishnan;Jayadevan Shri C. N.;Maragatham Smt. K.;Meghwal Shri Arjun Ram ;Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet;Rao (Avnthi) Shri Muthamsetti Srinivasa;Singh Shri Parvesh Sahib;Solanki Dr. Kirit Premjibhai

## Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government proposes to privatise a number of domestic and international airports in the country including Chennai, Kolkata, Lucknow, Guwahati, Jaipur and Ahmedabad airports and if so, the details and the present status thereof along with the reasons therefor;

(b) whether the employees of Airports Authority of India (AAI) have protested against the privatization of airports across the country and if so, the details thereof along with the reaction of the Government thereto;

(c) whether the Government proposes to list Airports Authority of India, Pa wan Hans Helicopters Limited and Air India on stock exchanges and sell their stakes too and if so, the details and the present status thereof; and

(d) the details of the airports modernized/upgraded by the Airports Authority of India during the last three years and the current year along with the Government's plan to develop Patna Airport?

## Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a): No, Madam. Presently, there is no such proposal to privatize the airports in the country. However, based on the recommendations of Task Force on Financing Plan for Airports during 12th Five Year Plan Period, set up by erstwhile Planning Commission, Government of India (GoI) has initiated the process for undertaking Operation, Management and Development of Chennai, Kolkata, Ahmedabad and Jaipur airports through Public Private Partnership (PPP). Airports Authority of India (AAI) has issued Request for Qualification documents on 30.12.2014.

(b) Yes, Madam. Airports Authority of India Employees Union (A AEU) has given a strike notice. Gol has asked the AAI Management to evolve a mechanism for protection of the interests of the employees deployed at the above four airports.

(c): Yes, Madam. In order to improve efficiency and transparency, the Ministry of Civil Aviation has framed a draft Civil Aviation Policy which provides inter-alia to list AAI and Pawan Hans Helicopter Ltd. in the Stock Exchanges.

(d): The details of airports modernized and upgraded by AAI during the last three years and the current year are at Annexure-I. Patna Airport is a constrained airport with no further scope for expansion and upgradation due to existence of obstacles and non-availability of land.